

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).7618/2005

(From the judgment and order dated 16/02/2005 in RP No. 142/2005  
of The NATIONAL CONSUMERS DISPUTES REDRESSAL COMMISSION, NEW DELHI)

ORIENTAL INSURANCE CO. LTD.

Petitioner(s)

VERSUS

NASIR AHMED

Respondent(s)

(With prayer for interim relief and office report)

Date: 21/04/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Petitioner(s) Mr. Kishore Rawat, adv.

Mr. M.K. Dua, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice.

In the meantime, the execution proceedings shall remain stayed.

Tag with SLP(C)No. 17794 of 2004.

(S. Thapar)

(Phoolan Wati Arora)

PS to Registrar

Court Master